

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.213 – IA 362 of 2020
ITEM No.214 – IA 388 of 2020
ITEM No.215 – IA 778 of 2020
ITEM No.216 – IA 779 of 2020
ITEM No.217 – IA/73(AHM)2021
ITEM No.218 – IA/122(AHM)2022
ITEM No.219 – IA/724(AHM)2022
ITEM No.220 – IA/835(AHM)2022
ITEM No.221 – IA/929(AHM)2022
ITEM No.222 – IA/1135(AHM)2022
ITEM No.223 – IA/9(AHM)2023
ITEM No.224 – IA/1105(AHM)2023
ITEM No.225 – IA/1256(AHM)2023
ITEM No.226 – IA/1327(AHM)2023
ITEM No.227 – IA/1428(AHM)2023
ITEM No.228 – IA/14(AHM)2024
In
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd

.....Applicant

V/s

Edelweiss Assets Reconstruction Co Ltd & Ors

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Mihir Thakore, Sr. Advocate a. w. Mr. Pratik Thakkar,
Advocate

:Ms. Prutha Bhavsar, Advocate

For the Liquidator
Advocate

:Mr. Rajiv Chawla, Advocate for Mr. Arjun Sheth,

For the Respondent

:Mr. Ravi Pahwa, Advocate

:Mr. Anal Shah, Advocate for R-1 (in IA/929(AHM)2022)

:Ms. Vishwa Shah, Advocate for Mr. Neeraj Vasu,
Advocate for R-2 (PGVCL) (in IA/929(AHM)2022)

:Ms. Aishwarya Reddy, Advocate a. w. Mr. Nisarg
Bhardwaj, Advocate for R-5/GAIL (in IA 388 of 2020)

:Mr. Amit Meharia, Advocate a. w. Mr. Abinash Agarwal,
Advocate, Mr. Sambhav for R-6/IOCL

:Ms. Sonam Sharma, Advocate a. w. Ms. Riddhi Jain, Advocate, Mr. Yash Shrivastava for R-18 (in IA 388 of 2020)

:Ms. Kiran Sharma, Advocate for SPML Limited

ORDER
(Hybrid Mode)

These cases were again taken up in the second round. However, learned proxy counsel, Mr. Rajiv Chawla appears for the Applicant/Liquidator and states that main arguing counsel is still not available and he is held up before the Hon'ble High Court.

Last chance is given to the learned counsel for the applicant/liquidator to come and make representation.

Re-list for further consideration on 31.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)